

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.227 - **CP/10(AHM)2021**
With
ITEM No.228 - Co.A/39(AHM)2021
ITEM No.229 - Co.A/42(AHM)2021
ITEM No.230 - Co.A/52(AHM)2021

Proceedings under Section 241-242 & 213 of Co.Act, 2013

IN THE MATTER OF:

Sangita Srivastava
V/s
AAA Supports Pvt Ltd & Ors

.....Applicant

.....Respondents

Order delivered on: 08/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kunal Vaishnav, Adv.
For the Respondent : Mr. Dev Shah, Adv i/b Mr. Arjun Sheth, Adv. for R-1 & 2

ORDER

Re-list before the regular bench on 21.03.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)